

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3943
ANSWERED ON:20.04.2005
JUNKING OF TANKERS
Tripathy Shri Braja Kishore

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether an International Maritime Organisation has made it mandatory for shipping firms to junk tankers built before 1977;
- (b) if so, the number of Indian companies having tankers built before 1977;
- (c) the details of the capacity of ship breaking yards in the country;
- (d) the details of the orders received by the ship breaking yards so far; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

- (a) Yes, Sir. The amended International Maritime Organisation Regulation stipulates that single hull oil tankers built before 1982 are to be phased out, starting from 5th April, 2005, depending on size and category.
- (b) There is no Indian shipping company having oil tankers built before 1977 in operation.
- (c) The capacity of ship breaking yards is about 4 million tonnes per year.
- (d) About 1.0 million tonnes of ships have been beached in various shipyards during 2004-05.
- (e) The Government do not have any role in the commercial operations of ship breaking Yards.